अनुसूची 21 में निर्वाचन क्षेत्रों के वर्णन में कतिषय संशोधन किए गए है।

[Placed in Library. See No. LT-1418/77.]

## 14.17 hrs.

PUBLIC ACCOUNTS COMMITTEE 37TH, 39TH, 57TH, 59TH 60TH AND 61ST REPORTS

SHRI GAURI SHANKAR RAI (Ghazipur): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Thirty-seventh Report on Action Taken by Government on the recommendations contained in the Hundred and Ninety-sixth Report of the Committee (Fifth Lok Sabha) on Farakka Barrage Project.
- (2) Thirty-ninth Report on Action Taken by Government on the recommendations contained in the Two Hundred and eighth Report of the Committee (Fifth Lok Sabha) on New Port at Tuticorin.
- (3) Fifty-seventh Report on Action Taken by Government on the recommendations contained in the Two Hundred and Twenty-fourth Report of the Committee (Fifth Lok Sabha) on Railway Operations and Expenditure.
- (4) Fifty-ninth Report on Action Taken by Government on the recommendations contained in the Two Hundred and Thirty-second Report of the Committee (Fifth Lok Sabha) on Defence Services.
- (5) Sixtieth Report on Action Taken by Government on the recommendations contained in the Two Hundred and Twenty-fifth Report of the Committee (Fifth Lok Sabha) on Diesel Locomotive Works.

(6) Sixty-first Report on Action Taken by Government on the recommendations contained in the Hundred and Eighty-sixth Report of the Committee (Fifth Lok Sabha) on Corporation Tax and Income Tax—A Review.

14.18 hrs.

ELECTRICITY (SUPPLY) AMEND-MENT BILL\*

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): I beg to move for leave to introduce a Bill further to amend the Electricity (Supply) Act, 1948.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Electricity (Supply) Act, 1948."

The motion was adopted.

SHRI P. RAMACHANDRAN: I introduce the Bill.

CUSTOMS TARIFF (AMENDMENT)
BILL\*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): I beg to move for leave to introduce a Bill further to amend the Customs Tariff Act, 1975.

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Customs Tariff Act, 1975."

The motion was adopted.

SHRI SATISH AGRWAL: I introduce †the Bill.

<sup>\*</sup>Published in Gazette of India Extraordinary, Part II, section 2, dated 20-12-77.

<sup>†</sup>Introduced with the recommendation of the President.